SO(EST

Declaration of Assets Liabilities

Years 2024-25

I, Ramental Yacker Son of/II/o hee-Butena Yada vaged 46 years, belonging to Be have trained as Assembly secretariate rvice and presently working as (immovable, movable, bank balance, etc.) of myself spouse and dependents\*:-

Details of movable assets (Assets in joint name including the extent of joint ownership will also have to be

1	Sl. No.	Description	Self	Spouse Name(s)	Dep Name	1 Dep. e Nan	-2 Dep ne Nam
(i	)	Cash	25000/-100	smt.			-
			25000/=00	Binda Devi	HIL	MIL	L HIL
(i:		Deposits in Bank Financial Institutions And Non-Banking Financial Companies.	S,				
(ii		Bond Debentures and Shares in Companies	NiL	NiL	HIL	HIL	HiL
(iv)	·	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	HIL	HIL	MIL	NIL
v)	e	Motor Vehicles Details of make tc.)	Two reless BR 28AB 9078				
ri)	1 de	ewellery (give etails of weight ad value)	50 hrm	tolder tilver 200 hr	MIL	HIL	MIL
i)	as	her assets, such values of ims/interests	ML	HIL	Ni L	MIL.	HIL

Note: - Value of Bonds/shares/debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

Details of Immovable assets [Note:-Properties of joint ownership indicating the extent of joint ownership will also have to be indicated].

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<sup>\*</sup> Dependents here means as person substantially dependent on the income f the employee.

SI No		Self	Spouse Name(s	Dep1	Dep2 Name	Dep.
(i)	Agriculture land Location(s) Survey number(s) Extent (Total measurement) Current market value	Agriculture Proparty	MIL	HIL	MIL	Nam , 
(ii)	Non-Agricultural Land - Location(s) - Survey number(s - Extent (Total measurement) - Current market value	) NiL	NiL	HIL	HIL	HIL
(iii)	Buildings (Commercial and Residential) - Location(s) - Survey/door Number(s) - Extent (Total measurement) - Current market value	HIL	MIL	NiL	NIL	HiL
	Houses Apartments, etc Location(s) - Survey/Door number(s) - Extent (Total measurement) - Current market value	undivided House selar kala Gopalbani (Bihar)	HIL	NIL	HIL ,	YIL.
	Others (such as interest in property)	NiL .	NiL	NiL	NIL H	14

(2) I give herein below the details of my liabilities / over dues to public financial institutions and Government dues:

Sl. No.	Description	Name & Address of Bank / Financial(s)/Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	s Bi Vichan mandal Branch	1400000/-00
	(ii) Loans from Financial Institutions	NIL	HIL
	(iii) Government Dues:- (a) Dues to departments dealing with Government accommodation.	NIL	NIL
	(b) Dues to departments dealing with supply of water.	. NIL	NIL
	(c) Dues to departments dealing with supply of	NIL +	NII

	(d) Dues to departments dealing with telephones.	MiL	MIL
	(e) Dues to departments dealing with Government transport (including aircraft and helicopters)	NIF	NiL
(1)	(f) Other dues, if any	NIF	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed give also Permanent Account Number (PAN)].	AJOPY 5055 E	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].	MIL	NiL
	(iii) Sales Tax [Only in case of property business].	HIL.	NIL
	(iv) Property Tax	NiL	NIL

## C. Personal Details

GPF/CPF/PRAN No.:- PTS BLA 1347

Gender :- M (M/F)

Date of Birth :- 2004 977 (DD/MM/YYY)

Class/Group :- C (A/B/C)

Cadre :- Bi har vielhan Sabha, office attendent

Home District :- Go Pal Gans

I, hereby declare that the above details are true to the best of my knowledge and belief.

Place:- P9+ Na Date:- 27/02/2025 Signature

Name of Employee: - Ramanand Yodar

Designation: - office attendent

Department: - Bihar vidhan Sabha, Patna

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